

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 74 of 1996

Thursday, this the 23rd day of October, 1997

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

1. M. Somarajan,
Leading Hand Fire (Selection Grade),
Naval Armament Depot,
Edathala, Alwaye. .. Applicant

By Advocate Mr. M. Girijavallabhan

Versus

1. The Union of India, represented by
the Secretary,
Ministry of Defence, New Delhi.
2. The Flag Officer Commanding-in-Chief,
Headquarters Southern Naval Command,
Cochin - 682 004
3. K.X. Mathew,
Supervisor (Fire),
INS Venduruthy. .. Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC (R1 & R2)

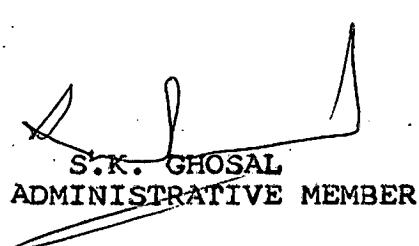
The application having been heard on 23.10.1997,
the Tribunal on the same day delivered the
following:

ORDER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

Learned counsel for the applicant submitted that
since the applicant has retired from service, the
applicant may be permitted to withdraw the original
application. Permission is granted. The original
application is dismissed as withdrawn. No costs.

Dated the 23rd of October, 1997


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER